Statement of Immovable Property Return for the year 2015 (as on 01.01.2016)

Service: ICLS

Name of Officer (in full): Shamrao D. Patil

Designation: AROC

Date of Birth: 01.06.1972

Ministry/ Department/office: MCA

Grade pay 5,400/- + Present Pay 20,720/-

d v	lame of district sub- ivision. Taluka and illage in which property s situated.	Name and details of property housing, lands and buildings.	Cost of construction/ acquirement including land in case of hose and year when purchased	Present value	If not in own state in whose name held and his/her relationship to the Government servant.	How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person from whom acquired.	Annual Income from the property.	Rmarks
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
S	Gangadham Co-Op Hsg. ociety, Bibwewadi une,	House	3200000 22.08.2013	3400000 Approximately	Own Jointly with wife	Purchased from Deepak R. Pise Bibwewadi, Pune	_	_

NOTE:

- 1) In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the central civil services (Conduct) Rule, 1955, [now rule 187(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own or in the name of any members of his family or in the name of any other person dependent on Government servant.
- The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.